Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.97/2015 in O.A. No.832/2013

Wednesday, this the 28th day of October, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Mr. V.N. Gaur, Member (A)

Shree Chand s/o Mr. Bakshi Ram r/o A 31/8, Sastri Gali No.5 Mauje Pur, Delhi – 110 053

..Applicant

(Mr. Ajesh Luthra, Advocate along with applicant)

Versus

- 1. Mr. D M Spolia, Chief Secretary GNCT of Delhi, 5th Floor, Players Building Delhi Secretariat, IP Estate, New Delhi
- Mrs. Punya Salila Srivastava Secretary (Education) Govt. of NCT of Delhi Old Secretariat, Delhi-54
- 3. Mrs. Padmini Singala
 Director, Directorate of Education
 Old Secretariat, Delhi 110 054

..Respondents

(Mr. M.R. Junaidi for Mr. Vijay Pandita)

ORDER (ORAL)

Mr. A.K. Bhardwaj:

As prayed by Mr. Ajesh Luthra, learned counsel for applicant, the Contempt Petition is dismissed as withdrawn. Notices issued to the respondents are discharged.

(V.N. Gaur) Member (A) (A.K. Bhardwaj) Member (J)

October 28, 2015

/sunil/